

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 110
IB-210/ND/2021
New I.A-3384/2021

IN THE MATTER OF:

**Bangalore Airport Terminal Services Pvt
Ltd**

...

Applicant/Petitioner

Versus

Go Airlines (India) Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Anusha Jegadeesh for Operational Creditor / Applicant,
Adv. G.P. Madaan, Aditya Madaan and Shravan Chandrashekhar, Advocates
for the Respondent/CD

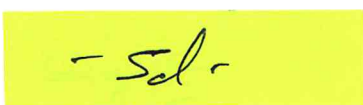
ORDER

New I.A-3384/2021: By filing this application, the Applicant/Operational
Creditor has prayed for withdrawal of the Company Petition No. IB-210/2021
in terms of the settlement arrived between the parties.

Heard Ld. Counsel for the Applicant as well as the Corporate Debtor. Prayer
is allowed.

**Accordingly, the Company Petition IB-210/2021 is Dismissed as
Withdrawn.**

With this, the present IA also stands disposed off.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)